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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 8701/2017**

**S N JHA**

.....Petitioner

Through: Mr. Jayant K. Sud, Sr. Adv. with Mr. Durga Dutt, Mr. Sahib Kochhar, Ms. Shayal Anand, Mr. Sai Manik Sud and Mr. Aryan Mishra, Advocates.

versus

**UNION OF INDIA AND ANR**

.....Respondents

Through: Mr. Vikrant N. Goyal, Mr. Sumit Goswami and Mr. Arun Kumar Yadav, Advocates.

**CORAM:**

**HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

**HON'BLE MR. JUSTICE SAURABH BANERJEE**

**ORDER**

**06.08.2025**

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Arguments heard.

Judgment reserved.

**SUBRAMONIUM PRASAD, J**

**SAURABH BANERJEE, J**

**AUGUST 6, 2025**

*S. Zakir*